GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1178

TO BE ANSWERED ON THE 9TH FEBRUARY, 2021/ MAGHA 20, 1942 (SAKA)

HUMAN TRAFFICKING

†1178.   **SHRIMATI GOMATI SAI:**
          SHRI NALIN KUMAR KATEEL:
          DR. SHRIKANT EKNATH SHINDE:
          DR. SUJAY RADHAKRISHNA VIKHE PATIL:
          SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
          SHRI UNMESH BHAIYYASAHEB PATIL:
          SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of human trafficking and forced labour including trafficking of women and children are increasing;

(b) if so, the number of such cases reported and women/ children rescued and provided rehabilitation during the last three years, State/UT-wise;

(c) the measures to rehabilitate trafficked children and women who landed up in brothels or are trapped into modern day slavery;

(d) whether the Government proposes to bring radical change in administrative mechanism to effectively deal with such crimes along with other measures to check incidents of human trafficking and forced labour in the country; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)

(a) & (b):   National Crime Records Bureau (NCRB) compiles crime statistics

reported to it by States and Union Territories (UTs) and publishes the same

in its annual publication 'Crime in India'. The latest published report is of the

year 2019. State/UT-wise details of number of victims trafficked, including women and children; number of victims rescued; number of victims provided rehabilitation and number of victims, including women and children rescued from forced labour during the last three years (2017, 2018 and 2019) are given in Annexure-I, II, III and IV(A)(B) and (C).

(c): The Ministry of Women and Child Development implements a comprehensive central scheme namely, 'Ujjawala' for prevention of trafficking, rescue, rehabilitation, re-integration and repatriation of victims of trafficking for commercial sexual exploitation. The target groups and beneficiaries of this scheme are women vulnerable to trafficking and those who are victims of trafficking. Under the Ujjawala Scheme, Protective and Rehabilitative Homes have been set up in States, where basic amenities such as food, clothing, medical care, legal aid, vocational training and education facilities are provided to victims as a rehabilitation component.

In order to assist the State Governments in the task of rehabilitation of identified and released bonded labourers, the Ministry of Labour & Employment has implemented a 'Central Sector Scheme for Rehabilitation of Bonded Labourer, 2016'. Financial assistance is provided for rehabilitation of a rescued bonded labourer at the rate of rupees one lakh for adult male beneficiary, Rs. 2 lakh for special category beneficiaries such as children

including orphans or those rescued from organized & forced begging rings or other forms of forced child labour, and women and Rs. 3 lakh in cases of bonded or forced labour involving extreme cases of deprivation or marginalization such as transgenders or women or children rescued from ostensible sexual exploitation such as brothels, massage parlours, placement agencies etc., or trafficking, or in cases of differently-abled persons or in situations where the District Magistrate deems fit. The financial assistance for rehabilitation is 100% funded by the Central Government.

(d) & (e): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India. Prevention and combating the crime of human trafficking is the primary responsibility of State Governments who are competent to take appropriate action as per extant provisions of law. However, the Ministry of Home Affairs (MHA) has been supplementing the efforts of State Governments by undertaking various initiatives and measures. MHA has recently provided financial assistance of about Rs 100 crores to all States and UTs, including Border Security Force (BSF) and Sashastra Seema Bal (SSB) for strengthening existing Anti Human Trafficking Units (AHTUs) and setting up new AHTUs, covering all districts of the country, including border areas. Further, MHA provides financial assistance to States and UTs for holding regular 'Judicial Colloquiums' and 'State level conferences' to sensitise judicial and police officials as also

other stakeholders for providing updated information on various provisions of law; and for generating awareness about issues relating to human trafficking. MHA also issues various advisories to States and UTs from time to time on preventing and combating human trafficking in an effective manner. These advisories are available on MHA's website. Through the National Investigation Agency (Amendment) Act, 2019, the 'Schedule' of NIA Act, 2008 was amended and the National Investigation Agency was authorized to investigate cases of human trafficking under Sections 370 and 370A of Indian Penal Code. Besides this, for addressing the transnational issues of human trafficking, bilateral Memorandums of Understanding have been signed with Bangladesh, UAE, Cambodia and Myanmar; and multilateral instruments on human trafficking have been also been signed and acceded to by India.

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State/UT-wise number of Victims Trafficked during 2017-2019

SL No.	State/UT	2017						2018						2019					
		Children			Adults			Children			Adults			Children			Adults		
		Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total
1	Andhra Pradesh	2	24	26	1	312	313	1	15	16	0	351	351	0	18	18	1	380	381
2	Arunachal Pradesh	0	0	0	0	0	0	3	0	3	1	0	1	1	3	4	0	0	0
3	Assam	23	164	187	21	106	127	35	203	238	17	114	131	24	56	80	36	132	168
4	Bihar	362	33	395	0	56	56	529	10	539	12	80	92	261	33	294	0	22	22
5	Chhattisgarh	14	31	45	43	26	69	45	56	101	100	74	174	52	61	113	131	94	225
6	Goa	0	1	1	0	74	74	3	6	9	0	93	93	0	2	2	0	88	88
7	Gujarat	0	2	2	0	17	17	0	1	1	0	25	25	0	2	2	0	20	20
8	Haryana	0	9	9	1	13	14	3	23	26	2	6	8	3	3	6	0	14	14
9	Himachal Pradesh	1	2	3	0	12	12	0	3	3	0	13	13	0	1	1	2	14	16
10	Jammu & Kashmir@	0	1	1	0	0	0	1	0	1	0	0	0	0	0	0	0	0	0
11	Jharkhand	17	314	331	24	78	102	124	94	218	51	30	81	34	138	172	19	48	67
12	Karnataka	48	101	149	0	89	89	3	5	8	15	178	193	12	30	42	32	112	144
13	Kerala	24	36	60	3	21	24	40	105	145	0	38	38	22	155	177	14	27	41
14	Madhya Pradesh	46	75	121	11	47	58	29	44	73	13	19	32	47	76	123	0	92	92
15	Maharashtra	44	90	134	11	520	531	27	46	73	24	698	722	34	61	95	16	875	891
16	Manipur	5	8	13	4	10	14	0	2	2	0	3	3	2	3	5	33	151	184
17	Meghalaya	0	3	3	0	0	0	0	22	22	0	2	2	0	30	30	0	1	1
18	Mizoram	60	0	60	0	2	2	2	0	2	0	1	1	3	22	25	2	27	29
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2	0	18	18
20	Odisha	60	57	117	124	61	185	41	90	131	57	64	121	94	108	202	424	250	674
21	Punjab	7	1	8	0	2	2	14	6	20	2	7	9	1	8	9	2	8	10
22	Rajasthan	849	37	886	3	11	14	346	27	373	0	6	6	636	17	653	5	6	11
23	Sikkim	0	5	5	0	0	0	0	2	2	0	2	2	0	0	0	0	2	2
24	Tamil Nadu	21	16	37	22	135	157	5	3	8	16	12	28	21	22	43	18	16	34
25	Telangana	12	112	124	14	300	314	4	4	8	118	373	491	1	70	71	0	263	263
26	Tripura	6	6	12	5	2	7	0	1	1	1	0	1	0	1	1	0	1	1
27	Uttar Pradesh	27	11	38	4	24	28	2	39	41	0	49	49	16	16	32	11	94	105
28	Uttarakhand	6	9	15	2	22	24	6	12	18	0	40	40	5	11	16	0	20	20
29	West Bengal *	20	299	319	5	66	71	11	148	159	7	96	103	11	148	159	7	96	103
	TOTAL STATE(S)	1654	1447	3101	298	2006	2304	1274	967	2241	436	2374	2810	1280	1097	2377	753	2871	3624
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1
32	D&N Haveli*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu*	0	0	0	0	3	3	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	383	51	434	25	31	56	432	99	531	69	58	127	462	74	536	42	30	72
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	2	0	2	0	0	0	0	0	0	0	0	0	0	5	5
	TOTAL UT(S)	383	51	434	27	34	61	432	99	531	69	58	127	462	75	537	42	36	78
	TOTAL (ALL INDIA)	2037	1498	3535	325	2040	2365	1706	1066	2772	505	2432	2937	1742	1172	2914	795	2907	3702

@ Jammu and Kashmir and Ladakh are now Union Territories. This is consolidated data of both UTs - Jammu and Kashmir and Ladakh.

 * D&N Haveli and Daman & Diu have since been merged into one UT.

Note: * Due to non-receipt of data from West Bengal for 2019 in time, data furnished for 2018 has been used.

Source : Human Trafficking Data published is based on Annual data provided by State/UT from their Anti-Human Trafficking Units

State/UT-wise number of victims rescued under Human Trafficking during 2017-2019

SNo.	State/UT	2017 Children			2017 Adults			2018 Children			2018 Adults			2019 Children			2019 Adults		
		Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total
1	Andhra Pradesh	0	27	27	0	371	371	1	15	16	0	437	437	0	15	15	0	410	410
2	Arunachal Pradesh	0	0	0	0	0	0	3	0	3	1	0	1	0	3	3	0	0	0
3	Assam	16	138	154	13	99	112	34	148	182	16	97	113	20	53	73	31	126	157
4	Bihar	362	33	395	0	56	56	527	10	537	12	73	85	261	33	294	0	22	22
5	Chhattisgarh	23	54	77	75	79	154	45	56	101	100	74	174	52	60	112	131	94	225
6	Goa	0	1	1	0	74	74	2	7	9	0	93	93	0	2	2	0	88	88
7	Gujarat	0	2	2	0	17	17	0	1	1	0	25	25	0	2	2	0	16	16
8	Haryana	0	9	9	0	14	14	2	22	24	1	5	6	3	3	6	0	14	14
9	Himachal Pradesh	0	2	2	0	10	10	0	0	0	0	11	11	0	1	1	0	15	15
10	Jammu & Kashmir@	0	1	1	0	0	0	1	0	1	0	0	0	0	0	0	0	0	0
11	Jharkhand	13	90	103	11	44	55	140	61	201	32	19	51	25	77	102	22	39	61
12	Karnataka	48	101	149	0	89	89	3	5	8	15	178	193	12	30	42	32	112	144
13	Kerala	47	39	86	40	102	142	28	84	112	1	45	46	22	157	179	7	29	36
14	Madhya Pradesh	35	62	97	11	41	52	31	41	72	12	16	28	47	77	124	0	93	93
15	Maharashtra	50	98	148	6	482	488	25	49	74	24	693	717	34	61	95	8	917	925
16	Manipur	4	8	12	4	10	14	0	2	2	0	3	3	1	3	4	33	151	184
17	Meghalaya	0	3	3	0	0	0	0	5	5	0	2	2	0	29	29	0	0	0
18	Mizoram	0	0	0	0	0	0	2	0	2	0	1	1	3	22	25	2	27	29
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2	0	18	18
20	Odisha	60	57	117	62	61	123	41	90	131	57	64	121	94	108	202	424	250	674
21	Punjab	6	1	7	0	0	0	12	3	15	2	5	7	9	9	18	2	7	9
22	Rajasthan	850	36	886	3	11	14	346	27	373	0	6	6	636	17	653	5	6	11
23	Sikkim	0	5	5	0	0	0	0	2	2	0	2	2	0	0	0	0	2	2
24	Tamil Nadu	21	16	37	22	135	157	19	8	27	16	22	38	21	21	42	18	16	34
25	Telangana	23	7	30	0	354	354	4	4	8	118	381	499	1	70	71	0	263	263
26	Tripura	6	6	12	5	2	7	0	1	1	1	0	1	0	2	2	0	1	1
27	Uttar Pradesh	34	4	38	0	28	28	2	39	41	0	45	45	12	20	32	7	98	105
28	Uttarakhand	6	9	15	2	22	24	6	12	18	0	40	40	5	11	16	0	20	20
29	West Bengal *	20	430	450	5	80	85	23	131	154	6	94	100	23	131	154	6	94	100
	TOTAL STATE(S)	1624	1239	2863	259	2181	2440	1297	823	2120	414	2431	2845	1281	1019	2300	728	2928	3656
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1
32	D&N Haveli*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu*	0	0	0	0	3	3	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	379	50	429	25	27	52	304	60	364	23	35	58	462	74	536	42	30	72
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	5	5
	TOTAL UT(S)	379	52	431	25	30	55	304	60	364	23	35	58	462	75	537	42	36	78
	TOTAL (ALL INDIA)	2003	1291	3294	284	2211	2495	1601	883	2484	437	2466	2903	1743	1094	2837	770	2964	3734

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* D&N Haveli and Daman & Diu have since been merged into one UT.

Note: * Due to non-receipt of data from West Bengal for 2019 in time, data furnished for 2018 has been used.
Source : Human Trafficking Data published is based on Annual data provided by State/UT from their Anti-Human Trafficking Units

State/UT-wise number of Children & Women rescued from Forced Labour During 2017-2019

SL	State/UT	2017				2018				2019			
		Children	Adult			Children	Adult			Children	Adult		
			Male	Female	Total		Male	Female	Total		Male	Female	Total
1	Andhra Pradesh	0	0	0	0	6	0	15	21	0	0	1	1
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	18	6	7	31	10	2	12	24	0	0	0	0
4	Bihar	366	0	0	366	67	10	0	77	180	0	0	180
5	Chhattisgarh	54	69	71	194	79	96	65	240	29	21	21	71
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	1	1
8	Haryana	0	0	0	0	0	0	0	0	1	0	0	1
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir@	1	0	0	1	0	0	0	0	0	0	0	0
11	Jharkhand	38	0	20	58	45	28	6	79	46	17	9	72
12	Karnataka	107	0	11	118	0	15	0	15	32	17	10	59
13	Kerala	16	1	0	17	4	1	17	22	8	1	0	9
14	Madhya Pradesh	35	11	10	56	20	12	0	32	14	0	1	15
15	Maharashtra	28	0	10	38	4	0	0	4	15	0	0	15
16	Manipur	10	4	0	14	1	0	2	3	4	16	49	69
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	2	0	0	2	25	2	27	54
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	6	0	0	6	8	0	1	9	7	0	0	7
22	Rajasthan	292	1	0	293	29	0	0	29	10	0	0	10
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	10	21	11	42	20	16	11	47	36	18	16	70
25	Telangana	17	0	0	17	2	118	20	140	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	31	0	0	31	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	1	0	0	1	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	**1029**	**113**	**140**	**1282**	**298**	**298**	**149**	**745**	**407**	**92**	**135**	**634**
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli*	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu*	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	336	25	14	375	294	20	1	315	453	41	13	507
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	**336**	**25**	**14**	**375**	**294**	**20**	**1**	**315**	**453**	**41**	**13**	**507**
	TOTAL (ALL INDIA)	**1365**	**138**	**154**	**1657**	**592**	**318**	**150**	**1060**	**860**	**133**	**148**	**1141**

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* D&N Haveli and Daman & Diu have since been merged into one UT.

Note :1. * Due to non-receipt of data from West Bengal for 2019 in time, Data furnished for 2018 has been used
Source : Human Trafficking Data published is based on Annual data provided by State/UT from their Anti-Human Trafficking Units

State/UT-wise details of victims of human trafficking provided rehabilitation during 2017

SL	State/UT	Sent Back to Parents				Sent to Shelter Homes				Handed Over to NGOs				Other Rehabilitation				Total
		Children	Adults		Total	Children	Adults		Total	Children	Adults		Total	Children	Adults		Total	
			Male	Female			Male	Female			Male	Female			Male	Female		
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	154	13	98	265	0	0	0	0	0	0	1	1	0	0	0	0	266
4	Bihar	384	0	56	440	11	0	0	11	0	0	0	0	0	0	0	0	451
5	Chhattisgarh	75	75	79	229	2	0	0	2	0	0	0	0	0	0	0	0	231
6	Goa	0	0	1	1	1	0	52	53	0	0	0	0	0	0	21	21	75
7	Gujarat	2	0	15	17	0	0	0	0	0	0	0	0	0	0	2	2	19
8	Haryana	7	0	12	19	2	0	2	4	0	0	0	0	0	0	0	0	23
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir@	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	1
11	Jharkhand	65	7	5	77	11	4	26	41	26	0	6	32	1	0	7	8	158
12	Karnataka	111	0	71	182	18	0	0	18	19	0	18	37	1	0	0	1	238
13	Kerala	57	1	12	70	17	0	0	17	0	0	0	0	12	39	90	141	228
14	Madhya Pradesh	71	4	30	105	15	0	3	18	11	0	0	11	0	7	8	15	149
15	Maharashtra	96	0	125	221	34	0	290	324	17	0	39	56	1	6	28	35	636
16	Manipur	10	0	0	10	2	0	0	2	0	0	0	0	0	0	0	0	12
17	Meghalaya	2	0	0	2	1	0	0	1	0	0	0	0	0	0	0	0	3
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	117	62	61	240	0	0	0	0	0	0	0	0	0	0	0	0	240
21	Punjab	1	0	0	1	0	0	0	0	6	0	0	6	0	0	0	0	7
22	Rajasthan	141	2	11	154	256	1	0	257	489	0	0	489	0	0	0	0	900
23	Sikkim	5	0	0	5	0	0	0	0	0	0	0	0	0	0	0	0	5
24	Tamil Nadu	31	21	79	131	5	1	56	62	1	0	0	1	0	0	0	0	194
25	Telangana	12	0	9	21	18	0	331	349	0	0	0	0	0	0	14	14	384
26	Tripura	6	0	28	34	0	0	0	0	0	0	0	0	6	0	0	6	40
27	Uttar Pradesh	27	0	28	55	11	0	0	11	0	0	0	0	0	0	0	0	66
28	Uttarakhand	15	2	16	33	0	0	0	0	0	0	6	6	0	0	0	0	39
29	West Bengal	449	3	75	527	0	0	1	1	0	0	0	0	1	2	4	7	535
	TOTAL STATE(S)	**1839**	**190**	**811**	**2840**	**404**	**6**	**761**	**1171**	**569**	**0**	**70**	**639**	**22**	**54**	**174**	**250**	**4900**
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu*	0	0	0	0	0	0	3	3	0	0	0	0	0	0	0	0	3
34	Delhi UT	264	25	14	303	81	0	1	82	42	0	2	44	42	0	10	52	481
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	2	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	2
	TOTAL UT(S)	**266**	**25**	**14**	**305**	**81**	**0**	**4**	**85**	**42**	**0**	**2**	**44**	**42**	**0**	**10**	**52**	**486**
	TOTAL (ALL INDIA)	**1019**	**215**	**825**	**2059**	**485**	**6**	**765**	**1256**	**611**	**0**	**72**	**683**	**64**	**54**	**184**	**302**	**4300**

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State/UT-wise details of victims of human trafficking provided rehabilitation during 2018

SL	State/UT	Sent Back to Parents				Sent to Shelter Homes				Handed Over to NGOs				Other Rehabilitation				Total
		Children	Adults		Total	Children	Adults		Total	Children	Adults		Total	Children	Adults		Total	
			Male	Female			Male	Female			Male	Female			Male	Female		
1	Andhra Pradesh	9	0	55	64	7	0	117	124	0	0	0	0	0	0	226	226	414
2	Arunachal Pradesh	1	0	0	1	0	0	0	0	2	0	0	2	0	1	0	1	4
3	Assam	0	98	0	98	0	0	1	1	0	0	0	0	154	13	99	266	365
4	Bihar	238	12	62	312	52	0	5	57	206	0	0	206	41	0	6	47	622
5	Chhattisgarh	101	100	74	275	0	0	0	0	0	0	0	0	0	0	0	0	275
6	Goa	0	0	13	13	1	0	42	43	0	0	0	0	8	0	38	46	102
7	Gujarat	1	0	19	20	0	0	0	0	0	0	1	1	0	0	5	5	26
8	Haryana	24	1	5	30	0	0	0	0	0	0	0	0	0	0	0	0	30
9	Himachal Pradesh	0	0	11	11	0	0	0	0	0	0	0	0	0	0	0	0	11
10	Jammu & Kashmir@	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0	0	1
11	Jharkhand	11	5	4	20	26	0	6	32	1	0	7	8	103	11	44	158	218
12	Karnataka	7	15	160	182	1	0	15	16	0	0	3	3	0	0	0	0	201
13	Kerala	92	1	43	136	20	0	1	21	0	0	0	0	0	0	1	1	158
14	Madhya Pradesh	51	12	15	78	10	0	0	10	14	0	0	14	2	0	1	3	105
15	Maharashtra	28	0	83	111	36	0	487	523	7	0	54	61	3	24	69	96	791
16	Manipur	1	0	3	4	1	0	0	1	0	0	0	0	0	0	0	0	5
17	Meghalaya	5	0	2	7	0	0	0	0	0	0	0	0	0	0	0	0	7
18	Mizoram	2	0	1	3	0	0	0	0	0	0	0	0	0	0	0	0	3
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	131	57	64	252	0	0	0	0	0	0	0	0	0	0	0	0	252
21	Punjab	14	2	4	20	1	0	0	1	0	0	0	0	0	0	1	1	22
22	Rajasthan	24	0	3	27	26	0	0	26	264	0	0	264	59	0	3	62	379
23	Sikkim	2	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	2
24	Tamil Nadu	27	16	11	54	0	0	11	11	0	0	0	0	0	0	0	0	65
25	Telangana	6	0	15	21	0	110	296	406	0	8	0	8	2	0	70	72	507
26	Tripura	1	0	0	1	0	0	0	0	0	0	0	0	0	1	0	1	2
27	Uttar Pradesh	32	0	27	59	0	0	0	0	9	0	18	27	0	0	0	0	86
28	Uttarakhand	13	0	34	47	3	0	0	3	2	0	6	8	0	0	0	0	58
29	West Bengal	134	6	86	226	19	0	5	24	1	0	0	1	0	0	3	3	254
	TOTAL STATE(S)	**955**	**222**	**790**	**1967**	**204**	**110**	**979**	**1293**	**506**	**8**	**82**	**596**	**372**	**26**	**423**	**821**	**4677**
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	78	10	13	101	286	0	2	288	0	9	16	25	0	4	4	8	422
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	**78**	**10**	**13**	**101**	**286**	**0**	**2**	**288**	**0**	**9**	**16**	**25**	**0**	**4**	**4**	**8**	**422**
	TOTAL (ALL INDIA)	**1033**	**232**	**803**	**2068**	**490**	**110**	**981**	**1581**	**506**	**17**	**98**	**621**	**372**	**30**	**427**	**829**	**5099**

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State/UT-wise details of victims of human trafficking provided rehabilitation during 2019

SL	State/UT	Sent Back to Parents				Sent to Shelter Homes				Handed Over to NGOs				Other Rehabilitation				Total
		Children	Adults		Total	Children	Adults		Total	Children	Adults		Total	Children	Adults		Total	
			Male	Female			Male	Female			Male	Female			Male	Female		
1	Andhra Pradesh	9	0	199	208	6	0	173	179	0	0	38	38	0	0	0	0	425
2	Arunachal Pradesh	3	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	3
3	Assam	73	31	126	230	0	0	0	0	0	0	0	0	0	0	0	0	230
4	Bihar	34	0	12	46	213	0	10	223	17	0	0	17	30	0	0	30	316
5	Chhattisgarh	106	131	94	331	6	0	0	6	0	0	0	0	0	0	0	0	337
6	Goa	1	0	1	2	1	0	82	83	0	0	0	0	0	0	5	5	90
7	Gujarat	1	0	7	8	1	0	0	1	0	0	4	4	0	0	5	5	18
8	Haryana	6	0	4	10	0	0	0	0	0	0	0	0	0	0	10	10	20
9	Himachal Pradesh	0	0	9	9	0	0	3	3	1	0	1	2	0	0	2	2	16
10	Jammu & Kashmir@	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	75	13	30	118	18	0	0	18	8	0	0	8	1	9	9	19	163
12	Karnataka	41	32	94	167	1	0	13	14	0	0	0	0	0	0	5	5	186
13	Kerala	176	5	27	208	3	2	2	7	0	0	0	0	0	0	0	0	215
14	Madhya Pradesh	108	0	85	193	15	0	6	21	1	0	0	1	0	0	2	2	217
15	Maharashtra	34	0	187	221	53	0	181	234	0	0	2	2	8	8	547	563	1020
16	Manipur	4	16	49	69	0	0	34	34	0	4	68	72	0	13	0	13	188
17	Meghalaya	19	0	0	19	10	0	0	10	0	0	0	0	0	0	0	0	29
18	Mizoram	1	0	0	1	0	0	0	0	24	2	27	53	0	0	0	0	54
19	Nagaland	1	0	0	1	1	0	0	1	0	0	18	18	0	0	0	0	20
20	Odisha	202	424	250	876	0	0	0	0	0	0	0	0	0	0	0	0	876
21	Punjab	17	2	7	26	0	0	0	0	0	0	0	0	1	0	0	1	27
22	Rajasthan	11	0	1	12	591	5	3	599	51	0	2	53	0	0	0	0	664
23	Sikkim	0	0	2	2	0	0	0	0	0	0	0	0	0	0	0	0	2
24	Tamil Nadu	15	0	0	15	1	0	0	1	24	18	16	58	2	0	0	2	76
25	Telangana	8	0	19	27	63	0	170	233	0	0	0	0	0	0	74	74	334
26	Tripura	2	0	1	3	0	0	0	0	0	0	0	0	0	0	0	0	3
27	Uttar Pradesh	28	4	68	100	4	3	26	33	0	0	4	4	0	0	0	0	137
28	Uttarakhand	13	0	19	32	3	0	1	4	0	0	0	0	0	0	0	0	36
29	West Bengal *	134	6	86	226	19	0	5	24	1	0	0	1	0	0	3	3	254
	TOTAL STATE(S)	1122	664	1377	3163	1009	10	709	1728	127	24	180	331	42	30	662	734	5956
30	A & N Islands	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	1	0	0	1	0	0	0	0	0	0	1	1	2
32	D&N Haveli*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	368	42	9	419	44	0	1	45	122	0	20	142	2	0	2	2	608
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	5	5	0	0	0	0	0	0	0	0	5
	TOTAL UT(S)	368	42	10	420	45	0	6	51	122	0	20	142	2	0	3	3	615
	TOTAL (ALL INDIA)	1490	706	1387	3583	1054	10	715	1779	249	24	200	473	44	30	665	737	6571

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Note :* Due to non-receipt of data from West Bengal in time for 2019, data furnished for 2018 has been used.
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